

**Rupee-Rouble exchange rate**

15. SHRI PRAKASH VEER SHASTRI : SHRI OMPRAKASH TYAGI : Will the Minister of FINANCE be pleased to refer to the answer to Unstarred Question 45 given in the Rajya Sabha on the 11th May, 1976 and state;

(a) whether any progress has since been made regarding fixation of the rate of exchange between the Rouble and Rupee; and

(b) if not, what are the reasons for the delay ?]

• वित्त मंत्री (श्री सी० सुब्रह्मण्यम) : (क) और (ख) रुपये और रूबल की विनिमय दर के संबंध में दोनों सरकारों के बीच मई-जून 1976 में मास्को में और आगे बातचीत हुई थी। इस बातचीत के जल्दी ही और आगे होने की सम्भावना है ताकि इस सवाल का परस्पर संतोषजनक हल ढूंढा जा सके।

THE "MINISTER OF FINANCE (SHRI C. SUBRAMANIAN!) : (a) and (b) Further discussions between the two Governments on the rate of exchange between the rupee and the rouble were held in Moscow in May-June 1976. These discussions are likely to be resumed soon with a view to arriving at a mutually satisfactory settlement of this question.]

**S. C/S. T. Staff in Income-Tax Department, Madras**

16. SHRI N. H. KUMBHARE: Will the Minister of REVENUE AND BANKING be pleased to state :

(a) what is the total strength of staff in each class and category in the Income-tax Department, Tamil Nadu Charge, Madras and how many among them belong to the Scheduled Castes and Scheduled Tribes;

(b) what is the number of staff who were appointed in each class and category in the years 1973-74, 1974-75 and 1975-76 and how many among them belong to the Scheduled Castes and Scheduled Tribes;

[ ] English translation.

3—567RSS/76

(c) what is the short-fall in each class and category in so far as representation of the Scheduled Castes and Scheduled Tribes is concerned; and

(d) what steps are being taken to wipe out the back-log ?

THE MINISTER OF REVENUE AND BANKING (SHRI PRANAB MUKHERJEE) : (a) to (c) The information is given in the annexed statement. [See Appendix XCVII, Annexuie No. 5]

(d) The short-fall in the appointments of S.C./S.T. at the end of 1975-76 is only in the grades of income-tax Officer, Class II (2 posts for SC), Inspector of Income-tax (1 post for ST), Supervisor Grade II (1 post for ST) and Upper Division Clerk (8 posts for SC & 1 post for ST). Since the unfilled reserved vacancies in the Gazetted grades are not to be carried forward- according to the reservation orders, there is no back-log in the grade of Income-tax Officer, Class U. The post of Supervisor Grade II is a promotion post and the back-log in this grade will be wiped out as soon as eligible S.T. candidate is approved for promotion to this grade within the carry forward period. The short-fall in the grades of Inspector of Income-tax and U.D.C. falls in the direct recruitment quota. A competitive examination for recruitment to the grade of Inspector has already been held and the back-log of a solitary post reserved for ST in this grade will be wiped out if a suitable ST candidate is empanelled. As regards the Upper Division Clerks, a fresh list of SC/ST candidates has been called for from the Employment Exchange for filling up the reserved vacancies and recruitment will be conducted.

**S. C/S. T. Staff in the Office of the Collector of Customs, Madras**

17. SHRI N. H. KUMBHARE : Will the Minister of REVENUE AND BANKING be pleased to state :

(a) what is the total strength of staff in each class and category in the office of the Collector of Customs, Madras and how many among them belong to the Scheduled Castes and Scheduled Tribes;

(b) what is the number of staff who were appointed in each class and category in the years 1973-74, 1974-75 and 1975-76 and how many among them belong to the Scheduled Castes and Scheduled Tribes;

(c) what is the shortfall in each class and category in so far as the representation of the Scheduled Castes and Scheduled Tribes is concerned ; and

(d) what steps are being taken to wipe out the back-log ?

THE MINISTER OF REVENUE AND BANKING (SHRI PRANAB MUKHERJEE) : (a) As shown in Statement 'A' [See Appendix XCVII, Annexure No. 6.]

(b) As shown in Statement 'B' [See Appendix XCVII, Annexure No. 7.]

(c) As shown in Statement 'C' [See Appendix XCVII, Annexure No. 8.]

(d) For wiping out the back-log, in direct recruitment, a recruitment test was recently held, exclusively for Scheduled Castes and Scheduled Tribes candidates, for filling up the vacancies of Preventive Officers reserved for them.

Similarly, through a special test for Stenographers/Lower Division Clerks, conducted in June, 1976, exclusively for Scheduled Castes/Scheduled Tribes candidates, the back-log in the cadre of Lower Division Clerk was reduced to a considerable extent. No Scheduled Castes/Scheduled Tribes candidates turned up for the test in June, 1976 for recruitment of Stenographers.

Shortfall of one in group 'D' is expected to be wiped out with the joining of two Scheduled Tribes persons already offered appointment as Sepoys in July, 1976.

In regard to vacancies in the promotion quota, in Group 'C', the Scheduled Tribes point in the grade of Deputy Office Superintendent has been filled up on 1-7-1976. Steps are being taken to fill up the Scheduled Tribes point in the Office Superintendent's grade and the Scheduled Castes point in the Deputy Office Superintendent's grade.

#### **Export of Barytes (through M.M.T.C.)**

18. SHRI JAGAN NATH BHARDWAJ : Will the Minister of COMMERCE be pleased to state :

(a) whether Government have taken a decision to canalise the export of Barytes (Lamps and Powder) through M.M.T.C.;

(b) if so, whether M.M.T.C. has secured sufficient orders therefor from the foreign buyers; and

(c) if the answer to part (b) above be in the negative, what is the extent of loss of export market ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH) : (a) Yes, Sir. Export of barytes (lamps and powder) was canalised through MMTC with effect from 14th January, 1976.

(b) Including subsisting contracts MMTC has sufficient export orders on hand to service.

(c) Does not arise.

#### **Direct Recruitment to Class I Posts in R. B. I.**

19. SHRI N. H. KUMBHARE : Will the Minister of REVENUE AND BANKING be pleased to state :

(a) the number of Class I posts filled in the Reserve Bank of India by direct recruitment from the open market during the years 1973, 1974, 1975 and so far in 1976;

(b) the number of posts which were earmarked as reserved quota posts for persons belonging to the Scheduled Castes and Scheduled Tribes during the above period ;

(c) the number of posts which were actually filled in the reserved quota;

(d) whether all the vacancies earmarked for the reserved quota were filled up; and

(e) if not, what are the reasons therefor ?

THE MINISTER OF REVENUE AND BANKING (SHRI PRANAB MUKHERJEE) : (a) to (e) The total number of Class I posts in the Reserve Bank of India filled by direct recruitment, the number of such posts reserved for Scheduled Caste/ Scheduled Tribe and the number of reserved candidates appointed against these posts for the years 1973—76 (upto June 1976), as furnished by the Reserve Bank of India, are as follows :